GOVERNMENT OF INDIA MINISTRY OF MINES

LOK SABHA

UNSTARRED QUESTION NO. †580

ANSWERED ON 03.12.2025

NEW MINERAL POLICY

†580. SHRI MANISH JAISWAL:

Will the Minister of MINES be pleased to state:

- (a) the present status of implementation of the New Mineral Policy in the country;
- (b) the various steps taken by the Government to encourage private investment in the mining sector; and
- (c) whether any special mission has been launched by the Government for the exploration and mining of critical minerals?

ANSWER

THE MINISTER OF COAL AND MINES (SHRI G. KISHAN REDDY)

- (a) & (b) The Ministry of Mines has announced the National Mineral Policy 2019 ("NMP 2019") in March, 2019 which replaced the National Mineral Policy 2008. Subsequently, the Mines and Minerals (Development and Regulation) Act, 1957 (MMDR Act) has been amended in the years 2020, 2021, 2023 and 2025. Through these amendments, several reforms have been implemented to encourage private investment in mining sector, which include the following:
 - Transfer of clearances through vesting in favor of new lessees in case of reauction of mines.
 - Removal of end use restrictions for auction of mines.
 - Transfer of lease without any charges.
 - Participation of private sector in exploration by notification of accredited private exploration agencies for undertaking exploration.
 - Exploration licence was introduced to attract mining companies in exploration.
 - Inclusion of discovered additional minerals in the mining lease
- (c): The Government has set up National Critical Minerals Mission on 29.01.2025 with the aim to secure India's critical mineral supply chain by strengthening complete value chain, including mineral exploration and mining.
